August 07, 2026 तक की स्थिति के अनुसार प्रारूप प्रस्ताव दस्तावेजों (ड्राफ्ट ऑफर डॉक्यूमेंट) के संबंध में कार्यवाही की स्थिति
PROCESSING STATUS OF DRAFT OFFER DOCUMENTS AS ON AUGUST 07, 2026

[यह स्थिति प्रत्येक सप्ताह अपडेट की जाती है और अगली बार August 14, 2026 को समाप्त हो रहे सप्ताह में अपडेट की जाएगी ।]
[Updated on weekly basis. Next update shall be for the week ending August 14, 2026]

भारतीय प्रतिभूति और विनिमय बोर्ड (शेयरों का पर्याप्त अर्जन और अधिग्रहण) विनियम, 2011 [सेबी (सब्सटैंशियल एक्विज़ीशन ऑफ शेयर्स एंड टेकओवर्स) रेग्यूलेशन्स, 2011] के तहत लाए जाने वाले खुले प्रस्तावों संबंधी दस्तावेजों के संबंध में कार्यवाही की स्थिति
Processing status of documents where Open Offers are given under the SEBI (Substantital Acquisition of Shares and Takeovers) Regulations, 2011

Sl. No. / क्र. सं.	लक्षित कंपनी (टार्गेट कंपनी) Target Company	अर्जनकर्ता (एक्वायरर) Acquirer	मर्चेंट बैंककार (मर्चेंट बैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BofA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Pending in Supreme Court. E-mail dated June 03, 2026 sent to NRO for expeditious hearing,	The matter is sub-judice.
2	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	Corpwis Advisors Private Limited	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has frozen the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is subjudice.	The matter is sub-judice.
3	G D Trading and Agencies Limited	Mr. Rajendra Kamalakant Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Target Company has filed an appeal before SAT.	The matter is sub-judice before SAT.
4	SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is sub-judice before SAT.
5	Nilachal Refractories Limited	SFAL Speciality Alloys Limited	Narnolia Financial Services Limited	11-Mar-26	18-Mar-26	27-Mar-26	13.16	Reply received on May 27, 2026	Shareholders' approval has been received but in-principle approval of Exchanges for Delisting is pending.
6	Krishna Capital and Securities Limited	Ashu Bishnoi and Yagnik Tank	Grow House Wealth Management Private Limited	26-Mar-26	06-Apr-26	13-Apr-26	3.61	Clarifications sought on July 31, 2026	Reply awaited from merchant banker
7	IIFL Capital Services Limited	FIH Mauritius Investments Ltd HWIC Asia Fund (Class A Shares	ICICI Securities Limited	07-May-26	13-May-26	16-May-26	3,505.04	Clarification sought on August 06, 2026	Reply awaited
8	Antariksh Industries Limited	Alpitkumar Pravinchandra Gor and Riddhi Infocom Solutions LLP	Mark Corporate Advisors Private Limited	26-Jun-26	03-Jul-26	09-Jul-26	5.43	Clarification sought on August 07, 2026	Reply awaited
9	AMPL Capital Limited	DP Global Wealth Management LLP, Vikas Kataria, Supriya Kataria	Novus Capital Advisors Private Limited	30-Jun-26	07-Jul-26	14-Jul-26	47.93	Response received on July 29, 2026	Under process
10	Ahimsa Industries Limited	Mr. Guruprasad Seetharam Kudva	Rarever Financial Advisors Private Limited	07-Jul-26	14-Jul-26	21-Jul-26	3.56	Clarifications sought on Aug 05, 2026	Reply awaited from merchant banker
11	Premier Explosives Limited	Apollo Micro Systems Limited	Cumulative Capital Private Limited	09-Jul-26	16-Jul-26	23-Jul-26	975.66	Reply received on August 07, 2026	Under process
12	Shankara Building Products Limited	The Ballygunge Family Trust (Acquirer), Mr. Sukumar Srinivas (PAC	CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED	15-Jul-26	22-Jul-26	29-Jul-26	94.57	Clarification sought on August 07, 2026	Reply awaited
13	Mahan Industries Limited	MR. NISHIL SANJAYKUMAR SHAH and MR. NIRANJAN NAVRATANMAL JAIN	Aftertrade Broking Private Limited	16-Jul-26	23-Jul-26	27-Jul-26	2.40	DLOF received on July 27, 2026	Under process
14	Mitshi India Limited	Mr. Kaaronn Naresh Bajaj	SRUJAN ALPHA CAPITAL ADVISORS	23-Jul-26	30-Jul-26	06-Aug-26	3.43	DLOF received on August 06, 2026	Under process

यदि उपरोक्त प्रारूप प्रस्ताव दस्तावेज के संबंध में कोई कार्यवाही नहीं की गई है या कार्यवाही करने में बहुत अधिक देरी हुई है, तो ऐसे में मर्चेंट बैंकर / कंपनी इस मामले के संबंध में मुख्य महाप्रबंधक, श्री दीप शाह (deepmanis@sebi.gov.in) या कार्यपालक निदेशक, श्री जीवन सोनपरोटे (jeevans@sebi.gov.in) से बिना किसी झिझक के संपर्क कर सकते हैं / सकती हैं ।